

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5156  
ANSWERED ON:26.04.2013  
FUNDS TO NGOS VOS FOR MENTAL HEALTH CARE  
Semmalai Shri S.

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has released funds to the Non-Governmental Organizations (NGOs), Voluntary Organisations (VOs) and charitable trusts working for the health care of mentally ill patients;
- (b) if so, the details thereof during each of the last three years and the current year, State-wise;
- (c) whether cases of misutilisation/misappropriation of funds by the above NGOs and VOs have been reported in the Country;
- (d) if so, the details thereof during the said period, State-wise; and
- (e) the action taken by the Government thereon?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABIAZAD)

(a) & (b) : The Ministry of Health and Family Welfare has not released any funds to the Non- Governmental Organizations (NGOs), Voluntary Organizations (VOs) and Charitable Trusts working for the health care of mentally ill patients.

However, Ministry of Social Justice and Empowerment, under its Central Sector Deendayal Disabled Rehabilitation Scheme (DDRS) has provided financial assistance to Non-Governmental Organizations (NGOs) for providing various services to persons with disabilities including special schools, half way homes etc. for mentally retarded persons. Further, the National Trust for the welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities implements various other schemes for the rehabilitation of such persons. Statement indicating State-wise details of funds released under DDRS by the Ministry of Social Justice and Empowerment for the rehabilitation of the mentally retarded persons during the last three years is annexed.

(c) : No cases of misutilization/ misappropriation of funds released to any NGOs have been reported to this Ministry.

(d) & (e) : Does not arise.